

Representation from Punjab M.P's. for Introduction of Uniform Land Laws and Speedy Implementation of Land Reforms

*1619. SHRI TEJA SINGH SWATANTRA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Members of Parliament from Punjab have recently represented to the Central Government for bringing a Bill/ Ordinance to introduce uniform land laws and to speedily implement the land reform policy of the Central Government ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b). The Government of India has examined the land reform laws of Punjab with a view to effect necessary amendments during President's Rule. In this connection a Memorandum has also been received from ten members of Parliament belonging to Punjab. The matter is receiving the active consideration of the Government.

Responsibility for Damage of Foodgrains due to Untimely Rains during Procurement Drive

*1620. SHRI S. C. SAMANTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any responsibility has been placed for the damage caused to foodgrains during procurement drive due to untimely rains ; and

(b) if so, the nature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) Owing to untimely rains in certain part of Northern India in the months of April and May damage was caused to grains either awaiting thrashing or on the thrashing floor of the farmers. Prompt measures were undertaken by Government for procuring such grains with relaxed specifications. Measures were also taken to protect grain procured by providing dunnage and tarpaulin. Consequently, there has been no significant loss to the procured grain. The question of placing responsibility for any lapse therefore, does not arise.

(b) Does not arise.

Extraction of Coal from Pather Khera Coal Fields by National Coal Development Corporation

7010. SHRI G. C. DIXIT : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether coal from Patherkhera coal-fields in Madhya Pradesh is being extracted for the sole use of Sarai Power Station by the National Coal Development Corporation ;

(b) if so, whether Government are aware that the National Coal Development Corporation has so far failed to meet the requirements of Madhya Pradesh Electricity Board resulting in generation of much lesser energy than the sets are capable of ;

(c) whether Madhya Pradesh Government have requested Government of India for transfer of this captive mine to State Government ; and

(d) if so, the action taken so far and the time by which the final decision is expected ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) The coal from Patherkhera coal-fields in Madhya Pradesh is being extracted by the National Coal Development Corporation for the use of the Satpura Thermal Power Station located in Sarni village of Betul District in Madhya Pradesh.

The Corporation is making every effort including development of another mine, known as Patherkhera expansion, to supply adequate quantity of coal to the power station. The station is operating in accordance with the system load condition for which necessary coal is being obtained from the Patherkhera mine of National Coal Development Corporation and from the Pench Valley coal-fields.

(c) Yes, Sir.

(d) The matter is under consideration and a decision is likely to be taken shortly.

Graduates and Post-Graduates in Agriculture in Punjab

7011. SHRI TEJA SINGH SWATANTRA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of Agriculture Graduates

and Post Graduates who completed their studies in the year 1968-69 to 1970-71, year-wise together with the estimated number which shall complete such studies in the next five years from Agriculture University, Ludhiana (Punjab) ;

(b) the estimated capacity to employ these Graduates and Post-Graduates in various fields ; and

(c) the steps proposed to be taken to meet the problem of unemployed Graduates/Post-Graduates in Agriculture ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHEB P. SHINDE) : (a)

Year	Agricultural Graduates	Post-Graduates
1968-69	223	128
1969-70	261	153
1970-71	246	72

In the next five years it is expected that 200 Agricultural Graduates and 80 Post-Graduates will complete their studies each year from Agriculture University, Ludhiana (Punjab).

(b) and (c). A precise estimate of the capacity of employment of graduates emerging from Agriculture University, Ludhiana cannot be given, but we have some estimates of opportunities for employment for Agricultural Graduates and Post-Graduates in the country as a whole. According to a study made in 1969, it appears that during the Fourth Plan period, the Government of India, the State Governments and the private sector will require about 11,000 agricultural graduates and 3,000 post-graduates in addition to the existing number employed for various extension and research programmes.

Furthermore, Government have a scheme for establishing Agro-Service Centres, under which initially 500 Centres will be set up on a pilot basis. Further establishment of centres will be on the basis of the experience gained and the response from the unemployed graduates. These Centres will provide self-employment opportunities to graduates and post-graduates in Agriculture.

Other special schemes launched by the Ministry of Agriculture, (SFDA, MFAI,

RWP, Dry Land Farming, Command Area Development and Crash Rural Employment Programmes) are expected to generate demand for technical and scientific manpower including agricultural personnel for planning, formulation and execution even though these schemes are meant mainly for unskilled labourer, small farmers etc. In addition, indirect benefits arising out of these investments may also lead to more employment potential including that of agricultural personnel.

The Government are having under contemplation a scheme for providing employment to educated unemployed at a cost of Rs. 25 crores per annum. When this scheme is finalised and implemented agricultural graduates and post-graduates are also likely to benefit.

Alleged Misuse of Funds allotted to Kakori Shaheed Education Society, Chidipuri, Shahjahanpur, U. P.

7012. SHRI JITENDRA PRASAD : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 4891 on the 15th July, 1971 regarding assistance from Switzerland under Freedom from Hunger Campaign and state :

(a) whether Government are aware of the misuse of the sum of Rupees 80 000 allotted to Kakori Shaheed Education Society Chidkuri, Shahjahanpur (U. P.) from the Indian Freedom from Hunger Campaign ;

(b) whether the reports sent by the Society on the 12th January, 1970 were false and fabricated ;

(c) if so, the steps Ministry propose to realise the amount and action against the persons responsible for the misuse of funds ; and

(d) the number of meetings of the special programme committee of the society held and the officers who attended the meeting ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHIB P. SHINDE) : (a) No, Sir.

(b) The report furnished by the President, Kakori Shaheed Education Society, Chidkuri, U. P., on 12th January, 1970, was received through Block Development